

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) M/s. Hind Traders, Bombay, were granted an industrial licence in December, 1960 for manufacture of pig iron up to 96,000 tons per annum. The firm proposes to use a specialised process of smelting using non-coking coal, which is under technical examination at present. After the successful conclusion of the tests, orders for plant and machinery would be placed and construction of the factory undertaken. They have been given extension of time up to 10th December, 1962 for taking 'effective steps'.

(b) Besides, Government have also licensed another firm, M/s. Birla, Gwalior, Private Limited, for the manufacture of 100,000 tons of pig iron in Chanda District.

PRE-EXAMINATION TRAINING TO CANDIDATES BELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES

*663. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of candidates belonging to Scheduled Castes and

Scheduled Tribes deputed so far to the Banaras University for receiving pre-examination training for I.A.S. and I.P.S. Examination;

(b) the number of Scheduled Castes and Scheduled Tribes candidates who appeared at the I.A.S. and I.P.S. Examination after their training in Banaras University;

(c) the number of candidates who qualified at the Examination and were selected for I.A.S. and I.P.S.; and

(d) how much money Government have spent on each Scheduled Caste or Scheduled Tribe candidate during the training period?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) to (d) The Government of India have not opened any training centre under the Banaras University for giving training to candidates belonging to Scheduled Castes/Tribes for the I.A.S. and I.P.S. examination. However, such a centre is functioning under the University of Allahabad.

A statement giving the information in respect of the Allahabad centre is laid on the Table of the House.

STATEMENT

Pre-examination Training Centre for Scheduled Castes and Scheduled Tribes for I.A.S., I.P.S. etc. examination at the University of Allahabad

	1st course	2nd course	3rd course	4th course
	May-Oct. 1959	Oct. 1959-Oct. 1960	Nov. 1960-Nov. 1961	From Nov. 1961
(a) Number of Scheduled Caste and Scheduled Tribe trainees,	37	53	48	39
(b) Number of Scheduled Caste and Scheduled Tribe candidates appeared at I.A.S. and I.P.S. etc. examination.	Not available.	39	40	Examination not yet held.

	1st course	2nd course	3rd course	4th course
	May-Oct. 1959	Oct. 1959- Oct. 1960	Nov. 1960- Nov. 1961	From Nov. 1961
(c) Number of candidates who qualified and were selected	1 in IPS.	13 (3 in IAS, 10 in IPS & Central Services).	24 (12 in IAS, 3 in IPS not yet held, 9 in Central Services)	Examination not yet held.
(d) Expenditure incurred	Year	Amount	Rs.	
	1959-60	84,214		
	1960-61	1,06,810		
	1961-62	95,416		

MEMBERS OF U.P.S.C. WHO BELONG TO SCHEDULED CASTES OR SCHEDULED TRIBES

*664. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state the number of Members of the Union Public Service Commission who belong to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BARADUR): At present there is no member of the Scheduled Castes or Scheduled Tribes serving on the Union Public Service Commission.

*665. [Transferred to the 3rd September, 1962.]

COMPENSATORY ALLOWANCE IN HIMACHAL PRADESH

*666. SHRI SHIVA NAND RAMAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the question of rationalising the compensatory allowance in Himachal Pradesh has been finalised;

(b) if so, whether it has been implemented;

(c) whether the rate of the above allowance is uniform all over the territory or it differs from region to region and station to station; and

(d) if it differs, what is the percentage in different regions or stations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (d) The matter is under consideration.

CEMENT FACTORY AT RAJBAN (H.P.)

*667. SHRI SHIVA NAND RAMAUL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether there is any proposal under consideration of Government to start a cement factory at Rajban, District Sirmur, Himachal Pradesh; and

(b) if so, whether the factory would be run in the public sector or in the private sector and by when the work is likely to be started?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) and (b) An application under the Industries (Development and Regulation) Act, 1951 from a private party for a licence for setting up a cement factory at Rajban in Sirmur District of Himachal Pradesh was approved recently. The party has still to finalise the details of the proposed project.